

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.1273 of 2014

Registrar (Judicial) Suo Motu

....

Petitioner

Mr. Gautam Misra, Sr. Advocate
(Amicus Curiae)

-versus-

State of Odisha & Others

....

Opposite Parties

Mr. M.K. Khuntia, AGA

**CORAM:
THE CHIEF JUSTICE
JUSTICE M. S. RAMAN**

**ORDER
30.01.2023**

Order No.

48.

At the request of Mr. M.K. Khuntia, learned Additional Government Advocate for the State, list on 22nd February, 2023.

ORISSA

(Dr. S. Muralidhar)
Chief Justice

(M. S. Raman)
Judge

Balaram